

ITEM NO.812

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4122/2024

SADIQ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

I.A. No. 66750/2026 -FOR BAIL

Date : 30-04-2026 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Prem Malhotra, AOR (mentioned by)

For Respondent(s) Ms. Srishti Singh, AOR

UPON being mentioned the Court made the following
O R D E R

I.A. No. 66750/2026- FOR BAIL

List the application on 08.05.2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR